

Effect of New British Rules on Indians

378. SHRI SHIV KUMAR SINGH:
SHRI G. Y. KRISHNAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn towards a news-item appearing in the *Hindustan Times* dated 21st February, 1980 under caption "New entry rules in U.K.";

(b) if so, the expected effects of such rules on Indians residing in Britain; and

(c) the details of the steps proposed to be taken by Government for getting the rules modified by the British Government for the benefit of Indians who are residing there?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) and (c). The new rules make a distinction between British women born in the UK or one of whose parents was born in the UK and British women born abroad, whose parents were also born abroad. The latter will not be entitled to obtain entry into the United Kingdom for their husbands or male fiances who need entry clearance for the United Kingdom. This will restrict the choice of partners for immigrant women who have settled in Britain. The rules also restrict admission into the UK of certain categories of dependents like grandparents, and children above the age of 18.

We have brought it to the attention of the British authorities at various levels that the discriminatory element in the proposed changes in the new Rules would affect some people of Indian origin settled in Britain. Our Atcing High Commissioner in London also presented

an Aide Memorie to the British Home Secretary in November 1979 in this regard. We shall continue to take up with the British authorities suggestions to alleviate hardships to Indians in Britain, while recognising that immigration rules are entirely within the competence of the British Government.

Electrification of Bhusaval-Itarsi

379. SHRI SHIV KUMAR SINGH:
Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken a decision for the electrification of Bhusaval-Itarsi Division of the Central Railway;

(b) if so, the reasons for not electrifying the Division so far; and

(c) the time by which electric trains will be introduced in the Division?

The MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) to (c). There is at present no proposal to electrify Bhusaval-Itarsi section. However, it is planned to electrify the trunk routes joining Calcutta, Delhi, Bombay, and Madras, including Delhi-Bombay trunk route via the Central Railway route. From the Bombay end, Bombay V.T. to Bhusaval has already been electrified and from the Delhi end, electrification of Delhi-Mathura-Jhansi section has been sanctioned and preliminary electrification works are in progress.

As regards the remaining section between Jhansi and Bhusaval (which includes Bhusaval-Itarsi section), electrification will be considered depending upon availability of funds and *interse* priority with other high density routes also proposed to be ultimately electrified.

Overbridge near Nimbolma

380. SHRI SHIV KUMAR SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration of Government for construction of an overbridge near village Nimbolma on Bhusawal-Itarsi railway line of Central Railways;

(b) if so, the details thereof and the time by which the work is expected to be completed; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No.

(b) Does not arise.

(c) Proposals for construction of road over-bridges have to be sponsored by the State Government/Local Authority, who have also to give an undertaking to bear their share of the cost as per rules. No proposal for construction of a road over-bridge near Nimbolma village on Bhusawal-Itarsi line of Central Railway has so far been received from the State Government.

Bus service from Sudershan Park to Railway Station and I.S.B.T.

381. SHRI PIUS TIRKEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state.

(a) whether it is a fact that there is no bus link between Sudershan Park (Moti Nagar) and any of the Railway Stations in Delhi and also Inter-State Bus Terminus;

(b) if so, the action Government propose to take in this regard and when bus service from this area will start; and

(c) if not, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) to (c). Sudershan Park is situated in the West of Moti Nagar between Najafgarh Road and Ring Road. DTC, inspite of its best efforts, is unable to extend services to the colony as heavy motor vehicles cannot be operated on its narrow lanes.

However, high frequency services are operating between Moti Nagar and Old Delhi Rly. Station, New Dehi Rly. Station and I.S.B.T. 10 routes are operating between Moti Nagar and Old Delhi Railway Station, 8 routes between Moti Nagar and New Delhi Railway Station and 19 routes between Moti Nagar and I.S.B.T. For the convenience of Sudershan Park residents, bus stops at Moti Nagar, New Moti Nagar, Ramesh Nagar and Kirti Nagar at a walkable distance from Sudershan Park, have been provided.

Night service at C.G.H.S. Dispensary, Nanakpura, New Delhi

382. SHRI PIUS TIRKEY: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that 20,000 CGHS beneficiaries attached with CGHS Dispensary, Nanakpura, New Delhi are deprived of facilities of Functional Dispensary (Night service) when such facilities are available in other adjacent CGHS dispensaries having quite a lesser number of beneficiaries:

(b) if so, the reasons therefor;

(c) whether Government are considering the representations from local welfare organisations from that colony for starting night service at CGHS Dispensary, Nanakpura; and

(d) if so, how long will it take to do so and, if not, the reasons therefor?